

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 145(ND)/2012  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE COMPANY: **Mr. G. S. Gupta**  
**Vs.**

**M/s. DLF SBPL Developers Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Suman.	Advocate.	Petitioner.	} <i>Suman.</i>
2.	Mr. Arjun Singh.	Advocate.	Petitioner	
3.	Mr. Sridhar Potaraju	Advocate	Petitioner	

1. Ms. U.K. Chaudhary, Sr. Advocate
2. Ms. Reepi Sarin, Advocate
3. Ms. Eesha Mahapatra, Advocate

} For  
Respondent *Eesha M.*

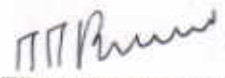
**ORDER**


As per request made by the Learned Counsel for the Petitioner, last opportunity is  
granted to address arguments on the next date of hearing.

P.T.O.



2. Parties are directed to file additional sets of paper books as per directions issued by NCLT.
3. List for arguments on 21.9.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

Dated 8<sup>th</sup> Aug 2016  
(A.K.Arora)